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C.A.No. 430 OF 2000
ITEM No.1B

Court No. 5

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 430 of 2000

Hindustan Zinc Ltd.

Appellant (s)

VERSUS

Commnr. Of Central Excise, Jaipur

Respondent (s)

[HEARD BY HON'BLE S.N.VARIAVA, AR.LAKSHMANAN AND S.H.KAPADIA, JJ.]

Date : 24/02/2005 This appeal was called on for pronouncement of
judgment today.

CORAM :

HON'BLE MR. JUSTICE S.N.VARIAVA
HON'BLE DR. JUSTICE AR. LAKSHMANAN
HON'BLE MR. JUSTICE S.H. KAPADIA

RECORD OF PROCEEDINGS

Hon'ble Mr. Justice S.H.Kapadia pronounced the judgment of the Court.
Reportable

Anita

(Jasbir Singh)
Court Master

(Signed judgment is placed on the file.)

ITEM No.1B

Court No. 5

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3991 of 2001

Hindustan Zinc Ltd.

Appellant (s)

VERSUS

Commnr. Of Central Excise, Jaipur

Respondent (s)

[HEARD BY HON'BLE S.N.VARIAVA, AR.LAKSHMANAN AND S.H.KAPADIA, JJ.]

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RECORD OF PROCEEDINGS

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